

ITEM NO.110

COURT NO.11
S U P R E M E C O U R T O F I N D I A
SECTION XI
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5299/2012

BHANU PRATAP SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(with office report)

WITH

SLP(C) No. 26896/2013

(With appln.(s) for directions and impleadment and exemption from filing O.T. and interim relief and office report)

Date : 31/01/2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s) Mr. S.K. Rungta, Sr.Adv.

Mr. Prashant Singh,Adv.

Mr. Shivankur Shukla,Adv.

Mr. Rameshwar Prasad Goyal,Adv.

Mr. Purushottam Sharma Tripathi,Adv.

Mr. Mukesh Kumar Singh,Adv.

Mr. L. Nidhi Ram Sharma,Adv.

Ms. Amita,Adv.

For Respondent(s) Mr. C. D. Singh,Adv.

Mr. Sudeep Kumar,Adv.

Mr. Udit Arora,Adv.

Mr. Nikhil Majithia,Adv.

UPON hearing the counsel the Court made the following

O R D E R

List after four weeks.

In the meantime, counsel for the State may check the status of any other connected matter.

(Madhu Bala)

(Veena Khera)

Court Master

Court Master